

DIVISION BENCH
COURT - I

O-227

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/761(KB)2020
COMP.APPL/1313(KB)2020,
IA(COMPANIES.ACT)/52(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	URMILA ROY AND ANR. VS SETH CHEMICALS PRIVATE LIMITED AND ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Ms. Sharfaa Ahmed, Adv. : For Petitioner

Ms. Shalini Bairagi, Adv. : For Respondent

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the parties state that the settlement process is underway.
They seek some more time for this.
3. At joint request, post this matter on **4/7/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**